

Superintendent Of Post Offices & Anr Vs Pramil Kumar Panda

Court: National Consumer Disputes Redressal Commission

Date of Decision: Feb. 9, 2024

Acts Referred: Consumer Protection Act, 1986 " Section 21(b)

Consumer Protection Act, 2019 " Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Gigi C. George, Vedant Kumar Mund

Final Decision: Dismissed

Judgement